

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1223
ANSWERED ON:28.07.2015
Separate Force for Development Works
Mahto Dr. Banshilal

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government proposes to accord approval for 'Separate Security Force' to undertake uninterrupted developmental activities in the naxal affected States including Chhattisgarh; and
- (b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (b): There is no new proposal to accord approval for 'separate security force'. However, the Government during 2011-2014 has approved creation of 10 Special India Reserve Battalions (SIRBs) in 6 LWE affected States namely, Bihar (02), Chhattisgarh (02), Jharkhand (01), Madhya Pradesh (01), Odisha (03) and West Bengal (01) to carry out developmental works like, construction of roads, schools, primary health care, etc. Besides, 1 unraised IR Bn. in Jharkhand has also been converted into SIRB.
